

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1551**  
TO BE ANSWERED ON 24.12.2018

**STATUS OF PHASES OF SAGY**

**1551. DR. ABHISHEK MANU SINGHVI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of Members of Parliament across both the Houses of Parliament who have identified the Gram Panchayats under Phase II and III of the Saansad Adarsh Gram Yojana (SAGY) scheme;
- (b) the details of Union Ministers who have identified the Gram Panchayat under Phase II and III of the SAGY scheme; and
- (c) steps taken by Government to ensure that the Members of Parliament identify the Gram Panchayat within the proposed deadline?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

- (a): As on 19th December 2018, 498 Hon'ble Members of Parliament across both the Houses of Parliament have identified the Gram Panchayats under Phase II and III of the Saansad Adarsh Gram Yojana.
- (b): The Union Council of Ministers have identified 99 Gram Panchayats under Phase-II and Phase-III of Saansad Adarsh Gram Yojana (SAGY) as on 19 December 2018. The details are available on the SAGY website ([saanjhi.gov.in](http://saanjhi.gov.in)) and can be accessed using the respective logins of Hon'ble MPs.
- (c): The Hon'ble Minister of Rural Development had requested all the Hon'ble Members of Parliament to identify Gram Panchayats under SAGY. Reminders in this regard were also issued. The newly elected Hon'ble MPs were also requested to identify Gram Panchayats under SAGY. Further, the Hon'ble Minister of Rural Development has written to all the Hon'ble Chief Ministers requesting their attention for ensuring effective implementation of SAGY.

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